

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 129 OF 2015 & IA NO. 206 OF 2015**  
**AND**  
**APPEAL NO. 147 OF 2015 &**  
**IA NOS. 241 OF 2015 & 74 OF 2018**

**Dated: 1<sup>st</sup> March 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 129 OF 2015 & IA NO. 206 OF 2015**

**In the matter of:**

**DCM Shriram Ltd.**

**.... Appellant(s)**

**Versus**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Bipin Gupta  
Mr. Suneel Bansal for R-1 to 4  
  
Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-5

**APPEAL NO. 147 OF 2015 &**  
**IA NOS. 241 OF 2015 & 74 OF 2018**

**In the matter of:**

**M/s Shree Cement Ltd.**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Bipin Gupta

Mr. Suneel Bansal for R-2 & 3

**ORDER**

**Reserved for Orders.**

**(S.D. Dubey)**  
**Technical Member**  
*bn/tpd*

**(Justice N. K. Patil)**  
**Judicial Member**